

HIGH COURT OF JUDICATURE AT ALLAHABAD

NOTIFICATION

DATED: ALLAHABAD: APRIL 15, 2015

No. 1073 /JR(S)/2015

Sri **Amarjeet**, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Allahabad to be Additional Chief Judicial Magistrate, (Northern Railway), Allahabad.

No. 1074 /JR(S)/2015

In partial modification of Court's Notification No. 825/JR(S)/2015 dated 10.04.2015, Sushri **Sweta Verma**, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Agra to be Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Allahabad.

No. 1075 /JR(S)/2015

In partial modification of Court's Notification No. 945/JR(S)/2015 dated 10.04.2015, Sri **Ram Dayal**, Chief Judicial Magistrate, Banda to be Additional Chief Judicial Magistrate, (Central Railway), Banda.

No. 1076 /JR(S)/2015

In partial modification of Court's Notification No. 973/JR(S)/2015 dated 10.04.2015, Sri **Mohd. Ahmad Khan**, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Allahabad to be Additional Chief Judicial Magistrate, Banda.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Banda.

No. 1077 /JR(S)/2015

The Court's Notification No. 946/JR(S)/2015 dated 10.04.2015 regarding posting of Sri **Naresh Kumar**, Civil Judge, Senior Division, Banda is hereby cancelled.

No. 1078 /JR(S)/2015

In partial modification of Court's Notification No. 834/JR(S)/2015 dated 10.04.2015, Sri **Vishnu Chandra Vaish**, Civil Judge, Senior Division, Shahjahanpur to be Additional Chief Judicial Magistrate, Gorakhpur.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Gorakhpur.

No. 1079 /JR(S)/2015

In partial modification of Court's Notification No. 942/JR(S)/2015 dated 10.04.2015, **Ravi Kant**, Additional Chief Judicial Magistrate (Northern Eastern Railway), Lucknow to be Additional Chief Judicial Magistrate, (Northern Railway), Gorakhpur.

No. 1080 /JR(S)/2015

In partial modification of Court's Notification No. 910/JR(S)/2015 dated 10.04.2015, **Sri Alok Dwivedi**, Civil Judge, Senior Division, Basti to be Additional Chief Judicial Magistrate, (Central Railway), Jhansi.

No. 1081 /JR(S)/2015

Sri Pawan Kumar Shukla, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Varanasi to be Additional Chief Judicial Magistrate, (Northern Railway), Varanasi.

No. 1082 /JR(S)/2015

In partial modification of Court's Notification No. 948/JR(S)/2015 dated 10.04.2015, **Sri Deepak Yadav**, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Shahjahanpur to be Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Varanasi.

BY ORDER OF THE COURT.

**Sd/-
(RAM KRISHNA UPADHYAY)
I/c REGISTRAR GENERAL**

No. 201 /JR(S)/2015 Dated: Allahabad : April 15, 2015

In continuation of Court's Endorsement No. 198/JR(S)/2015 dated 10.04.2015, copy forwarded for information & necessary action to:

1. The Executive Chairman, U.P. State Legal Services Authority, Third Floor, Jawahar Bhawan Annexe, Lucknow-226001.
2. Pramukh Sachiv, Niyukti, U.P. Shasan, Lucknow.
3. Pramukh Sachiv, Nyay Evam Vidhiparamarshi, Uttar Pradesh Shasan, Lucknow.
4. The Director, Institute of Judicial Training & Research, Vineet Khand, Gomti Nagar, U.P. Lucknow. (Information available on E-mail).
5. The Senior Registrar, High Court, Lucknow Bench, Lucknow . (Information available on E-mail).
6. The Senior Registrar (Judicial) (Budget), High Court, Allahabad.
7. The Additional Director, Treasury, Camp Office, First Floor, New Treasury Building, Kutchery Road, Allahabad.
8. All the District & Sessions Judges Subordinate to the High Court of Judicature at Allahabad (Information available on E-mail).
9. The Publication Secretary, U.P. Judicial Services Association Office, A- 1, River Bank Judges Colony, Lucknow.

10. The Registrar, (Judicial) (Confidential), High Court, Allahabad.
11. The Officer on Special Duty (Judicial) (Litigation), High Court, Allahabad.
12. The Officer on Special Duty (Judicial) (Computer)/ In charge Computer Centre, High Court, Allahabad
13. The Section Officer (Admin. A-3) Section, High Court, Allahabad.
14. The Director, Printing & Stationary, U.P. Allahabad for publication of the notification in the next issue of the Gazette.
15. P.Ss. to Hon'ble Judges, High Court, Allahabad with the request to place this notification before the Hon'ble Judges sitting at Allahabad & Lucknow for their Lordships kind perusal. (Information available on Email).

BY ORDER OF THE COURT

Sd/-
(RAJIV SHARMA)
JOINT REGISTRAR (JUDICIAL) (SERVICES)